

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 600/2015  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE COMPANY: Karmnyogi Finlwaw Pvt. Ltd. V/s. Bon Vivant Lifestyle Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 433(e),434(1)(a)&439

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Rishi Sood	Attu	Petitioner	Rishi Sood

**ORDER**

Learned counsel for the petitioner seeks and is granted two weeks time to file necessary information under the IBC in terms of notification dated 07.12.2016.

List again on 25.04.2017.

sq-  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

sd/-  
(R. VARADHARAJAN)  
MEMBER (J)